

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

(9)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.2.2021 AT 11.30 AM

TRANSFER PETITION NO.	IA NO. 161&162/2020 in TCP(IB) NO. 35/10/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 188/10/HDB/2018
NAME OF THE COMPANY	Supraja Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

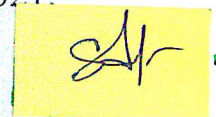
Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel representing the Successful Resolution Applicant submitted that they have deposited about Rs.62 lacks and further an amount of Rs.50 lacks would be deposited in due course of time within 15 days and hence sought time. Time is granted. List the matter for further consideration on 12.03.2021.



MEMBER JUDICIAL